

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH AT HYDERABAD

Dt. of Order: 14-12-95.

- C.P. 52/95 in O.A. 1035/93
C.P. 53/95 in O.A. 1222/94.
C.P. 54/95 in O.A. 1223/94.
C.P. 90/95 in O.A. 932/95.
C.P. 92/95 in O.A. 930/93
C.P. 94/95 in O.A. 948/93
C.P. 95/95 in O.A. 875/93
C.P. 96/95 in O.A. 874/93.
C.P. 98/95 in O.A. 873/93.
C.P. 99/95 in O.A. 1250/93 &
C.P. 106/95 in O.A. 1366/93.

1. K. Venkateswarlu
2. U. Purnachandra Rao.
3. T. Subramanyam.
4. P. Narayana Murthy
5. N. Lakshmana Murthy
6. P. Venkat Rao.

1. T. R. L. Sarma.
2. A. Satyanarayana

1. R. Buchi Ramulu
2. C. Sessa Rao.
3. N. V. Subba Rao.
4. I. V. R. Mohan Rao.
5. A. Sambasiva Rao.

K. Krishna Murthy,
V. V. Subbarayudu.

V. Subbanarasiah.

R. Parasuram

M. Hanumantha Rao.

T. Sreenivasa Rao.



.. Applicants in

C.P. 52/95 in OA 1035/93

.. Applicants in C.P. 53/95
in O.A. 1222/94.

.. Applicants in C.P. 54/95
in O.A. 1223/94.

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O.A. 932/93

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O.A. 930/93.

.. Applicant in C.P. 94/95 in
O.A. 948/93.

.. Applicant in C.P. 95/95 in
O.A. 875/93.

.. Applicant in C.P. 96/95 in
O.A. 874/93.

.. Applicant in C.P. 98/95 in
O.A. 873/93.

To

1. Sri M.V.Bhaskar Rao, Chief General Manager,
Telecommunications, A.P.Circle, Hyderabad.
2. Sri R.K.Thakkar, Director General and Chairman,
Telecom Commission, New Delhi.
3. Sri K.N. Viswanathan, CGM Maintenance S.T.R.
Madras-39 Rajaji Salai, Madras-1.
4. Sri R.Ranganathan, Chief General Manager Projects, No.3,
Ethiraj Salai, Madras-105.
5. Sri R.K.Takkar, Secretary, Ministry of Communications,
Govt.of India, New Delhi.
6. Sri R.K.Takkar, Chairman, Telecom Board, Sanchar Bhavan, New Delhi.
7. Sri Sudh Prakash, Asst.Director General (TE) Min.of Communications,
Dept.of Telecom, Sanchar Bhavan, New Delhi.
8. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
9. One copy to Mr.V.Venkateswar Rao, Advocate, CAT.Hyd.
10. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC. CAT.Hyd.
11. One spare copy.

pvm.

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CE-52/952 bptch

Sl. No.	00-1035/93
Date of Recd.	14.12.95
Date of Iss.	30.1.96
Signature	<i>[Signature]</i>

3. Sri Budh Prakash, Asst. Director General (TE)
Ministry of Communications,
Dept. of Telecom, Sanchar Bhavan,
New Delhi.
4. Sri M.V. Bhaskar Rao, Chief General Manager,
Telecom, A.P. Circle, Doorsanchar Bhavan,
Hyderabad.

.. Respondents in
C.P.90/95 in O.A.932/93
C.P.92/95 in O.A.930/93
C.P.94/95 in O.A.948/93
C.P.95/95 in O.A.875/93
C.P.96/95 in O.A.874/93
C.P.98/95 in O.A.873/93 &
C.P.99/95 in O.A.1250/93

Counsel for the Applicants: Mr. K. Venkateswar Rao, in
C.P.52/95 in O.A.1035/93
C.P.53/95 in O.A.1222/94
C.P.54/95 in O.A.12223/94
and C.P.106/95 in O.A.1366/93.

Mr. V. Venkateswar Rao, in C.P.90/95 O.A.932/93
C.P.92/95 in O.A.930/93
C.P.94/95 in O.A.948/93
C.P.95/95 in O.A.875/93
C.P.96/95 in O.A.874/93
C.P.98/95 in O.A.873/93
C.P.99/95 in O.A.1250/93.

Counsel for the Respondents: Mr. N. V. Raghava Reddy, Addl. CGSC.
in all the C.Ps.

CORAM:

THE HON'BLE SRI JUSTICE V. NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN : MEMBER (ADMN)

(Order passed by Hon'ble Justice V. Neeladri Rao,
Vice chairman)

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All these Contempt Petitions are closed as by letter
No. TA/LC/5-4/94 dt. 13-12-95 the applicants were informed that the
orders therein will be implemented subject to the outcome of the
SLPs already filed in Supreme Court of India/SLPs proposed to be filed.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

Sd/-x x
Deputy Registrar (J) CC

[Signature]

न्यायालय अधिकारी
COURT OFFICER

न्यायालय अधिकारी

न्यायालय अधिकारी

न्यायालय अधिकारी

HYDERABAD BENCH